BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 32 of 2018 in C.P. (I.B) No. 66/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

Ramchandra B Chaudhary RP

V/s.

Anil Ltd. & ors

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** APPWicut Advocati 1. Vishal J Dave/

Nipun Singhui

2. Mi Raheel Parel with the Agnin Joshi Adv. Respondent agni for Nanavati Asso<u>ORDER</u>

Learned Advocate Mr. Nipun Sihghvi with Learned Advocate Mr. Vishal Dave present for Applicant. Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Arjun Joshi i/b Nanavati Associates present for Promoter Director in IA 32/2018.

Proof of service of notice of date of hearing on Respondent filed.

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates filed Vakalatnama for Promoter Director in IA 32/2018.

List the matter on 08.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of February, 2018.